

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
LEGISLATIVE DEPARTMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 4600**

**TO BE ANSWERED ON WEDNESDAY, 29<sup>th</sup> MARCH, 2017**

**VIOLATION OF ELECTION REGULATION**

4600. SHRI DHARAM VIRA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has taken any measures to address the issues of paid news, media advertisements, opening of separate bank accounts by the candidates for the election expenditure, etc. in the recently concluded State assembly elections; and
- (b) if so, the details of incidents in which cases have been filed against parties or people involved in violation of the regulations?

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND  
INFORMATION TECHNOLOGY  
(SHRI P.P.CHAUDHARY)**

(a) and (b): The information is being collected and will be laid on the Table of the House.

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